

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 46 OF 2016 &
IA NO. 125 OF 2016**

Dated: 26th September, 2019

In the matter of:

Meghalaya Power Distribution Corporation Ltd.

.... Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **22.11.2019.**

Court Master/PS

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